

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 886
ANSWERED ON 27/07/2026

DRINKING WATER AND RIVER BASIN MANAGEMENT IN ASSAM

886. SHRI TERASH GOWALLA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the measures taken for sustainable management of the Brahmaputra basin and drinking water supply in the State of Assam;
- (b) the status of Jal Jeevan Mission (JJM) implementation in Assam and other North Eastern States;
- (c) the funds released during the last five years; and
- (d) the steps taken to mitigate flood-related drinking water contamination?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) to (d) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country to have assured potable water through tap connection at a service level of 55 litre per capita per day (LPCD), of prescribed quality (BIS:10500), on regular and long-term basis. The Union Cabinet has approved the extension of the JJM by December, 2028 with an enhanced outlay and a restructured implementation framework focusing on structural reforms in rural drinking water supply sector under JJM 2.0.

As informed by State Govt. of Assam, with regard to drinking water supply in the Brahmaputra Valley, 61 nos. of Piped Water Supply Schemes (PWSSs) have been implemented utilizing the Brahmaputra River and its tributaries as sources of raw water. These schemes have a cumulative water treatment capacity of 54.32 million litres per day (MLD) and provide safe drinking water to approximately 54,793 nos. of households residing in the Brahmaputra Valley.

The status of implementation of Jal Jeevan Mission (JJM) in Assam and other North Eastern States is placed at **Annexure-I**.

The details of Central and State Share release of fund under JJM during 2019-20 to 2025-26 in Assam and other North Eastern States is at **Annexure-II**.

In Assam, the majority of Piped Water Supply Schemes (PWSS) (approximately 90%) are based on groundwater sources. All groundwater sources are provided with sanitary seals and appropriate wellhead protection to prevent the ingress of floodwater into the aquifer in the event of submergence.

During flood situations, the state undertakes the following emergency response measures to ensure the continued availability of safe drinking water:

- (i) Distribution of NaDCC tablets: Sodium Dichloroisocyanurate (NaDCC) tablets are distributed to affected households for point-of-use disinfection of drinking water, particularly where the piped water supply is disrupted.
- (ii) Deployment of Truck-Mounted Mobile Water Treatment Plants: Mobile Water Treatment Plants (63 Nos) are deployed to flood-affected locations to treat raw water on-site and distribute safe drinking water, including in the form of packaged water pouches, to affected communities.
- (iii) Emergency chlorination using bleaching powder: Bleaching powder is supplied and utilized for disinfection of water supply schemes and associated infrastructure, particularly in situations where routine chlorination systems are affected by flood conditions, thereby ensuring adequate residual disinfection of the supplied water.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 886 ANSWERED ON 27.07.2026.

Status of Jal Jeevan Mission (JJM) implementation in Assam and other North Eastern States

S. No.	Description	Arunachal Pradesh	Assam	Manipur	Meghalaya	Mizoram	Nagaland	Sikkim	Tripura
1	Total rural households	2,28,566	72,24,239	4,51,619	6,50,854	1,33,060	3,63,829	1,32,790	7,50,849
2	FHTCs provided	2,28,566	59,10,549	3,59,670	5,47,140	1,33,060	3,48,399	1,22,292	6,48,887
3	% of progress	100%	82%	80%	84%	100%	96%	92%	86%

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 886 ANSWERED ON 27.07.2026.**

The details of Central and State Share release of fund under JJM in Assam and other North Eastern States during last five years

(in Rs Crore)

S. No	State	2021-22		2022-23		2023-24		2024-25		2025-26	
		Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released
1	Arunachal Pr.	1,013.53	1,555.53	1,116.35	1,116.35	1,057.11	771.21	217.82	108.91	0.00	0.00
2	Assam	5,601.16	4,200.87	6,117.61	4,588.21	10,351.68	6,204.00	5,198.78	2,159.63	0.00	0.00
3	Manipur	481.19	601.19	512.05	256.03	110.54	0.00	0.00	0.00	0.00	0.00
4	Meghalaya	678.39	1,078.39	747.76	1,047.00	3,567.25	1,500.00	653.60	405.65	0.00	0.00
5	Mizoram	303.89	303.89	333.91	448.58	425.46	303.10	45.09	13.52	0.00	0.00
6	Nagaland	444.81	333.61	484.28	484.28	366.86	314.90	39.75	19.87	0.00	0.00
7	Sikkim	124.79	194.79	136.17	188.92	634.55	251.61	124.50	62.25	0.00	0.00
8	Tripura	614.09	714.09	666.97	849.91	1,773.40	744.18	736.75	368.38	0.00	0.00